

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 70/(MAH)/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: Mr. Vivek V. Makar  
 V/s.  
 M/s. Oriental Rubber Industries Ltd.

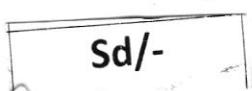
SECTION OF THE COMPANIES ACT: 397/398, 237b, 58,59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Murtaza Kachwalle a/w Balchhule Sachdev 1/b HSA Advocates	Advocate	
2	Adv. Shanti Sardessai a/w Nasar Ali Rizvi  1/b Thakore Jainwala and Associates	Interfor. TSA	

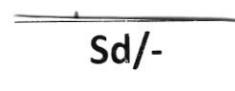
**ORDER**

CP No.70/397-398,237b,58-59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 3.4.2018.

  
 Sd/-

**V. NALLASENAPATHY**  
 Member (Technical)

  
 Sd/-

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)